

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.6145  
TO BE ANSWERED ON 04.04.2018**

**FREIGHT CLASSIFICATION**

**6145. SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the norms/criteria laid down for freight classification under the goods transport system;**
- (b) whether the Railways has recently made further changes in the categorisation of different commodities for determining the applicable rates; and**
- (c) the manner in which Railways ensure transparency in the decision making process in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 6145 BY SHRI JANARDAN SINGH SIGRIWAL TO BE ANSWERED IN LOK SABHA ON 04.04.2018 REGARDING FREIGHT CLASSIFICATION**

**(a) The norms/criteria laid down for freight classification under the goods transport system are cost of service and value of service, which inter-alia includes what the traffic can bear taking into account railway's competitiveness and elasticity of demand.**

**(b) Yes, Madam. There has been following changes in classification of different commodities as given in Goods Tariff:-**

- 1. The classification of Coal & Coke, Red Mud and Ochre have been revised.**
- 2. Following commodities have been included in the Goods Tariff:-**
  - i. Oliflux & Monazite added under Minerals and Ores other than Iron Ore.**
  - ii. Groundnut seeds added under Oil Cakes and Seeds.**
  - iii. Waxy Crude Oil added under Petroleum Products & Gases.**
  - iv. Books/Exercise Books/Note Books and Work Books added in Division 'A'.**

**(c) Decisions are taken as per powers delegated under the Railways Act, 1989 after approval by the competent authority. All policy instructions are uploaded on the website of Indian Railways on real time basis.**

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